

**R. K. KHULBEY**  
H.J.S.  
**Member-Secretary**  
(District & Sessions Judge)



**UTTARAKHAND STATE LEGAL  
SERVICES AUTHORITY**

A.D.R. Building, High Court Campus,  
Nainital-263002

To,  
All the District Judges/Chairpersons,  
District Legal Services Authorities,  
State of Uttarakhand.

No. 996 /SLSA/2021,

Dated: 16 September, 2021

Subject: **Department of Justice (DoJ) proposal to organize Special Campaign on 17.09.2021 for a special drive for providing legal services to the common citizens.**

Sir,

With regard to the aforesaid subject, It is to inform your goodself that NALSA vide letter dated 14.09.2021 has informed that Secretary, Department of Justice, Ministry of Law & Justice, Government of India has requested to take up a special campaign across the country on 17.09.2021 to take up outreach and awareness through mobile vans, legal aid clinics, and organizing legal assistance programmes for common citizens.

Further, I am directed to inform your goodself that Hon'ble the Executive Chairman, NALSA through video conferencing session held on 15.09.2021 has also emphasized the need of the aforesaid Special Campaign and further directed to take all the concrete efforts to make this Special Campaign a grand success.

In this regard, I am directed to inform your goodself that Hon'ble the Executive Chairman, Uttarakhand SLSA has been pleased to direct that the District Legal Services Authorities through its organizational framework take up a Special Campaign across the district on 17<sup>th</sup> September, 2021 to take up the following:-

- (a) Hold legal aid clinics/camps where pre-litigation/legal advice can be given to common citizens with the help of Panel Lawyers and Para Legal Volunteers;
- (b) Create awareness at the village level about legal aid programmes, both through virtual mode like YouTube medium and physical mode while following social distancing protocols.
- (c) DLSAs shall ensure the wider and adequate publicity of this campaign.
- (d) DLSAs shall send a consolidated action taken report with newspaper cuttings and photograph to this Authority by the evening of 18.09.2021 through e-mail only.

You are, therefore, requested to kindly direct the concerned to immediately initiate the aforesaid process in light of the aforementioned directions.

*Secy. Secretary to do needful*  
With regards,

जिला जज/अध्यक्ष  
जिला विधिक सेवा प्राधिकरण  
टिहरी गढ़वाल

16/9/21

*Sec 2 Office  
to Circulate.*

Yours Sincerely,

(R.K. Khulbey)

Secretary  
Uttarakhand State Legal Services Authority 16.09.21